THE GAUHATI HIGH COURT AT GUWAHATI (THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 9 HAMay, 2018

No.HC.XV.02/2018/90 /RV. Shri Shah Syed Ahadur Rahman, Secretary (under suspension), District Legal Services Authority, Dhubri, who was placed under suspension, vide High Court Notification No.HC.XV.02/2018/02/RV. dated 05.01.2018, is allowed to draw subsistence allowance under the provision of Rule 53(1)(ii)(a)(i) of the Fundamental Rules and the Subsidiary Rules, with effect from 05.04.2018.

By order, Sd/- M.K. Kalita REGISTRAR (VIGILANCE)

Memo No. HC.XV.02/2018/90-A/RV., Dated 09. 05.2018 Copy to :-

- The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information with reference to High Court Memo No.HC.XV.02/2018/23-A/RV., dated 02.02.2018.
- The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action with reference to High Court Memo No.HC.XV.02/2018/23-A/RV., dated 02.02.2018.
- 3. The District and Sessions Judge, Dhubri, Pin. 783301, for information with reference to High Court Memo No. No.HC.XV.02/2018/23-A/RV., dated 02.02.2018.
- 4. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. Shri Shah Syed Ahadur Rahman, Secretary (under suspension), District Legal Services Authority, <u>Present Address</u>:- U.N. Bezbarua Road, House No.07, Silpukhuri, Guwahati, District-Kamrup (M), Pin.781003 for information with reference to his letter dated 07.05.2018.
- 6. The Deputy Director, Assam Government Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette.
- 7. The Treasury Officer, Dhubri, Pin.783301 for information and necessary action with reference to High Court Memo No.HC.XV.02/2018/23-A/RV., dated 02.02.2018.

8. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.

REGISTRAR (VIGILANCE)

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